### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 412 TO BE ANSWERED ON THE 2<sup>ND</sup> DECEMBER, 2025

#### **VENTURE CAPITAL ASSISTANCE SCHEME**

#### 412. SHRI KODIKUNNIL SURESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of beneficiaries under the Venture Capital Assistance (VCA) Scheme of the small Farmers' Agribusiness Consortium (SFAC) since its inception, including the name, address, project details, and amount sanctioned and disbursed to each beneficiary, Statewise and year-wise;
- (b) the number of cases where repayment is pending or defaulted, along with details of the beneficiaries involved and the amounts outstanding, State-wise;
- (c) the number and total value of cases written off under the VCA Scheme, along with the details of such beneficiaries and projects, State-wise and year-wise; and
- (d) whether the Government has formulated any policy or guidelines governing the write-off or waiver of loans or assistance under the VCA Scheme, and if so, the details thereof?

#### **ANSWER**

## THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a)&(b): 3353 cases for Rs.949.85 Crore were sanctioned and released under the Venture Capital Assistance (VCA) Scheme of Small Farmers' Agribusiness Consortium (SFAC). There are 516 cases where beneficiaries have defaulted in repayment involving principal amount of Rs.149.83 Crore. Detailed information is available on SFAC website (<a href="https://sfacindia.com">https://sfacindia.com</a>) under 'Forms & Documents' section.

- (c): No VCA cases were written off by SFAC.
- (d): VCA Scheme has been discontinued in 2022.

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